

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 305
IB-624(ND)/2021

IN THE MATTER OF:

M/s. Splendor Landbase Ltd

.....**APPLICANT/PETITIONER**

Vs

Angle Infrastructure Pvt Ltd.

.....**RESPONDENT**

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Siddharth Bhatli and Khyati Jain, Advs.

For the Respondent

: Mr. Saurabh Kalia, Mr. Gajanand Kirodiwal, Advs.

ORDER

Pleadings are complete.

List the matter on **06.06.2023** for final arguments.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**